

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petitions for Special Leave to Appeal (Civil) Nos.14922-14923/2009  
(From the judgment and order dated 04/03/2009 in LPA No.863/2007 and LPA  
No.914/2007 of The HIGH COURT OF PATNA)

SANCHARI DEVI & ORS ETC. Petitioner(s)

VERSUS

ARA MUNICIPAL CORPORATION & ORS Respondent(s)

(With prayer for interim relief and office report)  
(FOR FINAL DISPOSAL)

Date: 21/08/2012 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN  
HON'BLE MR. JUSTICE MADAN B. LOKUR

For Petitioner(s) Mr. Gaurav Agrawal, Adv.

For Respondent(s) Mr. Shishir Pinaki, Adv.  
Mr. Samir Ali Khan, Adv.

The Court made the following  
O R D E R

Not taken up.

|(VINOD LAKHINA)  
|COURT MASTER

| |(KUSUM GULATI)  
| |COURT MASTER

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